

NOTICE

“Advocates/Parties are requested to supply copy of Paper Book (Memo of Parties, Grounds of Revision, impugned order , interim/final orders as well as fresh status Pending/Decided or any other relevant information if available) of **CRR 829 of 1986** titled as “Asstt. Customs Deptt. V/s Surinder Kumar” (as per Mozilla Verification System).



Superintendent
(Reconstruction Cell)

